

O.I.H

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 158
ANSWERED ON 03/08/2026**

IMPLEMENTATION OF PMAY-URBAN 2.0 AND WOMEN'S EMPOWERMENT

158. DR. JYOTI NAGNATH WAGHMARE:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the State-wise details of houses sanctioned and completed so far across the country, including the State of Maharashtra, under Pradhan Mantri Awas Yojana-Urban 2.0 and the proportion of sole or co-ownership by women under the scheme;
- (b) the details of the progress of budget utilization for the Financial Year 2025-26 and the factors contributing to positive outcomes;
- (c) Maharashtra's allocated share out of the ₹3,000 crore earmarked in the Union Budget 2026-27; and
- (d) the steps taken by Government to expedite administrative processes in order to ensure prompt financial benefits and ownership rights for women beneficiaries?

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

- (a) to (d): A Statement is laid on the table of the house.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION
NO. 158 TO BE ANSWERED ON 03-08-2026 REGARDING
“IMPLEMENTATION OF PMAY-URBAN 2.0 AND WOMEN'S EMPOWERMENT”**

(a): Based on the project proposals submitted by State/Union Territories, a total of 16.20 lakh houses have been sanctioned by the Ministry under Pradhan Mantri Awas Yojana-Urban 2.0 (PMAY-U 2.0). The State-wise details of houses sanctioned and completed so far across the country, including the State of Maharashtra and the number of women beneficiaries solely or jointly under the scheme is at annexure.

(b): During 2025-26, budget of ₹8963.37 crore was provided at RE stage out of which ₹8948.83 crore (99.84%) was utilised for providing Central Assistance for houses sanctioned under PMAY-U & PMAY-U 2.0. Co-operative federalism, initiatives taken by States & Urban Local Bodies in timely mobilisation of beneficiaries and regular monitoring of houses/projects approved by Central Sanctioning and Monitoring Committee (CSMC) and State Level Sanctioning and Monitoring Committee (SLSMC) are leading to positive outcome under PMAY-U 2.0.

(c): Under the scheme, no specific amount of fund is allocated in the budget for any particular State/UT. Central Assistance is released to States/Union Territories (UTs) upon fulfilment of mandatory compliances by the concerned States/UTs as per the Scheme Guidelines of PMAY-U and PMAY-U 2.0. In Financial Year 2026-27, Mother Sanction of ₹132.23 crore and ₹451.54 crore have been issued under PMAY-U and PMAY-U 2.0 respectively for Maharashtra. Thus, sufficient funds are available under the SNA Sparsh module for Maharashtra and no request for release of funds is pending under PMAY-U 2.0.

(d): As per para 1.8 of PMAY-U 2.0 scheme guidelines, the houses constructed/acquired/purchased with Central Assistance under the scheme should be in the name of the female head of the household or in the joint name of the male head of the household and his wife and only in cases when there is no adult female member in the family, the house can be in the name of male member of the household.

Annexure referred in reply to Rajya Sabha Starred Question No. 158 due for 03-08-2026

State-wise details of number of houses sanctioned and completed/delivered along with Women beneficiaries benefited under PMAY-U 2.0

Sr. No.	Name of the State/ UT	Urban Population as per census 2011	Houses Sanctioned (NOS)	Women Beneficiary	Completed/ Delivered (NOS)
1	A&N Island	1,43,488	1	1	1
2	Andhra Pradesh	1,46,10,972	61,084	59,213	1,980
3	Arunachal Pradesh	3,17,369	6,219	5,626	1,427
4	Assam	43,98,542	52,317	47,938	66
5	Bihar	1,17,58,016	1,75,433	1,71,687	387
6	Chandigarh	10,26,459	30	29	30
7	Chhattisgarh	59,37,237	65,142	47,404	3,765
8	Delhi	1,63,68,899	3,649	3,505	3,649
9	DNH & DD	3,43,446	765	727	765
10	Goa	9,06,814	34	29	34
11	Gujarat	2,57,45,083	1,63,645	85,027	39,349
12	Haryana	88,42,103	21,441	10,739	1,365
13	Himachal Pradesh	6,88,552	1,394	1,354	42
14	J&K	33,87,571	3,398	2,059	8
15	Jharkhand	79,33,061	14,187	14,050	106
16	Karnataka	2,36,25,962	1,124	1,050	1,124
17	Kerala	1,59,34,926	294	261	294
18	Ladakh	45,671	151	142	31
19	Madhya Pradesh	2,00,69,405	93,349	82,811	10,921
20	Maharashtra	5,08,18,259	1,98,801	1,12,638	38,911
21	Manipur	8,34,154	3,528	3,451	3
22	Meghalaya	5,95,450	3,934	3,918	9
23	Mizoram	5,71,771	1,554	1,438	2
24	Nagaland	5,70,966	6,156	5,884	-
25	Odisha	70,03,656	33,736	28,369	3,113
26	Puducherry	8,52,753	3,757	3,706	56
27	Punjab	1,03,99,146	37,778	35,551	2,700
28	Rajasthan	1,70,48,085	88,246	82,738	14,428
29	Sikkim	1,53,578	-	-	-
30	Tamil Nadu	3,49,17,440	18,577	9,730	2,334
31	Telangana	1,36,08,103	1,41,298	40,323	4,076
32	Tripura	9,61,453	4,318	4,227	68
33	Uttar Pradesh	4,44,95,063	3,99,313	3,82,129	7,272
34	Uttarakhand	30,49,338	3,484	3,377	1,182
35	West Bengal	2,90,93,002	11,950	10,820	5,150
Total		37,70,55,793	16,20,087	12,61,951	1,44,648